

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2013

Dated : 14th July, 2014

Matrix Power Pvt. Ltd.

...

Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr.**

...

Respondent(s)

ORDER

Court has not assembled today.

On the consent of learned counsel for the parties, matter is posted for further hearing on **1st August, 2014.**

Court Master

rkt